

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI.**

ORIGINAL APPLICATION NO.112 of 2020 (SZ)

Tribunal on its own motion SUO MOTU
Based on the news item in Tamil Newspaper
Dinamalar Chennai Edition dated: 13.07.2020,
“Delay in starting the cultivation due to
non-maintenance of Uyyakondan Canal”

Vs

The Principal Secretary to Government,
Public Works Department,
Chennai & 7 others

...Respondents

INDEX

S.No	Description	Page No.
1.	REPORT FILED ON BEHALF OF THE 5TH RESPONDENT -TAMIL NADU POLLUTION CONTROL BOARD	1 - 8

Filed by
Thiru. S. Sai Sathya Jith
Advocate, Chennai.

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI.**

ORIGINAL APPLICATION NO.112 of 2020 (SZ)

Tribunal on its own motion SUO MOTU
Based on the news item in Tamil Newspaper
Dinamalar Chennai Edition dated: 13.07.2020,
“Delay in starting the cultivation due to
non-maintenance of Uyyakondan Canal”

Vs

The Principal Secretary to Government,
Public Works Department,
Chennai & 7 others

...Respondents

REPORT FILED ON BEHALF OF THE 5TH RESPONDENT

TAMIL NADU POLLUTION CONTROL BOARD

I, J. Josephine Sahayarani, D/o. Jesu Rajan, Christian, aged about 56 years, having my office at No. 76, Mount Salai, Guindy, Chennai -600 032, do hereby solemnly affirm and sincerely state as follows:

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing the Report on behalf of the 5th Respondent Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the Hon'ble National Green Tribunal (Southern Zone) in its order dated 13.09.2021, has directed inter alia as follows:

“.... iii) The Tamil Nadu Pollution Control Board is also directed to conduct periodical inspections and if there is any gap found regarding the implementation of the Solid Waste Management Rules, 2016 and implementation of the directions issued by the Principal Bench of National Green Tribunal, New Delhi in O.A. No.606 of 2018, then they are directed to take appropriate action against the violators, including the Thiruchirappalli Corporation for non implementation of the Solid Waste management Rules,

J. Josephine Sahayarani 87
13/10/2022

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD

2016 and file a periodical reports to this Tribunal once in 6 (Six) months and while filing such reports, they are expected to file the status report regarding the quality of the water in the canal and also implementation of the Solid Waste Management Rules, 2016 and Bio Medical Waste management Rules, 2016 by the Corporation as well as by the Healthcare units and the action taken for violation periodically”.

3. It is respectfully submitted that, the M/s. Mahatma Gandhi Memorial Government Hospital, Trichy, TS.No. 2, Block No. 8, ward No. Y, Puthur Village, Trichy west Taluk was inspected by the DEE, TNPCB, Trichy officials on 03-03-2022 and 28.03-2022 and the unit has valid consent order under the water and Air Act upto 31-03-2023 and the report is submitted as follows:

Health Care facilities

Bio medical wastes from the Health care facilities in Trichy Corporation area is collected by the Common Bio medical treatment facility (Medicare Enviro System, Thanjaur). No Biomedical wastes are disposed in the Uyyakondan Channel.

Compliance of Solid Waste Management Rules, 2016

- i. The Hospital is generating 3 T/day of Solid waste in its premises. Biomedical waste is not mixed with garbage generated in the hospital.
- ii. No biomedical waste and solid waste is disposed outside the premises or in the Uyyakondan Channel
- iii. The biodegradable and non-biodegradable solid waste are segregated and collected separately and disposed through the Local Body only (Trichy City Corporation). Local body has provided Micro compost units for processing Bio degradable waste and non - bio degradable waste – plastic waste sent to cement factory.

Compliance of Bio Medical Waste Management Rules, 2016, as amended

- i. Biomedical waste generated in the Hospital of 46 Kg/day is collected, segregated and disposed as per Bio Medical Waste management Rules, 2016 as amended.

J. Ar. Kumar *87*
13/04/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
CHENNAI - 600 032.

- ii. The hospital has provided colour coded bins as per Bio Medical Waste Management Rules, 2016, as amended for the collection of biomedical waste generated in the hospital.
- iii. The segregated biomedical waste is disposed to the CBMWTF M/s. Medicare Enviro System, Thanjavur on daily basis.
- iv. The hospital has provided and maintained isolated storage room for temporary storage of Bio medical waste generated.
- v. The hospital is maintaining registers for generation and disposal of biomedical waste generated in the hospital.
- vi. The biomedical waste water generated from the hospital of 25 KLD is treated in the 6 Nos of disinfection tanks provided and the treated trade effluent is also disposed through corporation lorry in daily wages basis and disposed in corporation sewage treatment plant.

4. It is respectfully submitted that the Trichy Corporation solid waste processing areas were inspected by the officials of the DEE, TNPCB, Trichy on 18.02.2022, 21-02-2022 and 23-02-2022. During the time of inspection, followings were noticed:

- i. Trichy City Corporation is collecting 470 TPD of Municipal Solid waste generated in all 64 wards. 400.00 TPD segregated waste is collected through Door to Door collection as Bio degradable and non - bio degradable waste.

- ii. Bio degradable wastes are composted in 37 Micro compost Centre units -185 MT /day provided in Trichy Corporation. Further 8 MCC units are under construction. 18.50 MT/day Bio waste is treated in Bio mechanisation process. 1.50 T /day of Napkins are electrically incinerated. 145.00 MT of Plastic, Rubber and other items are sent to Cement factories and Local Vendors and 50 MT /day of inert are sent filling Low lying Area. One ward is maintained by Southern Railway, Ponmalai.

Further inspection of the Bio mining site on 28-03-2022, it was noticed that out of 7.6 lakhs cu.m legacy waste (I phase - sanctioned for Rs.49.00 Crore under smart City mission fund for Biomining), 7.50 lakhs cu.m processed through biomining process and 0.10 lakhs cu.m to be processed. 3.35 lakhs cu.m legacy waste to be processed through bio mining as phase II

J. P. Kumar 89
13/4/2022

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD

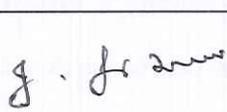
for Rs. 25.40 crore, tendered under the scheme 15th, cfc. During inspection, it is noticed that no solid waste is dumped in the Uyyakondan channel by the Trichy City Corporation.

Sewage Management in Trichy City Corporation

5. It is respectfully submitted that with respect to sewage management, project at the cost of Rs 70 Lakhs has been prepared and works are under progress for construction of sewer from the Hospital to the Trichy City Corporation underground sewer. It is reported that 90% of works are completed. It will be completed in the end of April 2022. The Hospital has stopped letting out the septic tank overflow into the Uyyakondan Channel. The septic tank overflow collected in collection well from the hospital is collected by corporation lorry in daily wages basis and further treated in corporation sewage treatment plant.

6. It is respectfully submitted that in earlier inspection on 11-11-2021, it was noticed that there was water flow in the Uyyakondan Channel in the entire Trichy Corporation area due to heavy rain. There was no water Hyacinth in the Uyyakondan channel within the limit of Trichy Corporation. Water samples were collected and found that Dissolved Oxygen levels were more than 4 mg/L.

Point of Collection	Parameters
	Dissolved Oxygen in mg/L(Mg/l)
Kumilithopu Area	6.0
KamalaNiketanMontessori School	5.9
Near the park	6.0
left bank opposite to Ram Kaveri backside	5.3
Right bank at Ram Kaveri backside	5.9
Near Beema Bridge	4.0
Near Alwarthope Bridge	5.2
Near Palakarai Bridge-I (near temple)	5.2
Near Palakarai Bridge-II (near ICICI)	4.3
Near Eda Street bridge	5.2
Near Thopputheru bridge	4.5
Annai Nagar Backside	4.3
Duraisampuram Backside	5.9
Near 'The Hindu' Building	5.1


 13/4/2022
 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 CHENNAI - 600 032.

Subsequently, the Uyyakondan channel was inspected on 28.03.2022 and it was observed that there is no water flow in the Uyyakondan channel, only sewage flow is observed. The discharge of sewage from several points from individual households reduces the Dissolved Oxygen levels below 0.1 mg/L. The results of the water samples taken are given below. In the Uyyakondan Channel, only sewage flow is noticed. It developed water hyacinth growth. The PWD has informed that water will be opened only in June 2022.

Point of Collection	Parameters	
	Dissolved (mg/L)	Oxygen
Kumilithopu Area	<0.1	
KamalaNiketanMontessari School	<0.1	
Near the park	<0.1	
left bank opposite to Ram Kaveri backside	<0.1	
Right bank at Ram Kaveri backside	<0.1	
Near Beema Bridge	<0.1	
Near Alwarthope Bridge	<0.1	
Near Palakarai Bridge-I (near temple)	<0.1	
Near Palakarai Bridge-II (near ICICI bank)	<0.1	
Near Eda Street bridge	<0.1	
Near Thopputheru bridge	<0.1	
Annai Nagar Backside	<0.1	
Duraisampuram Backside	<0.1	
Near 'The Hindu' Building	<0.1	

Consent to Establish (CTE) has been issued vide proceeding dated 13.02.2020 with validity upto 31.03.2024 to the Sewage Treatment Plant provided by the Trichy Municipal Corporation. The Sewage Treatment Plant at - Keelakalkandarkottai Phase II with the treating capacity of 37.0 MLD covering wards in Ponnmalai and Ariyamangalam Zone was inspected on 23.03.2022, it was reported that 84% works are completed. The Trichy Corporation officials have informed that entire UGD related works including laying of sewage pipe lines, construction of tanks, construction of pumping stations, lifting stations, house service connection works, etc., will be completed by 28-02-2023.

Septic tank over flow from most of the houses in the Trichy City Corporation area are being let out in the Uyyakondan channel. For the Alwarthoppu, Pudureddy Street, Pakkalitheru, Ponvilanagar, Alwar Thoppu II

and III Street , Heber Road, PillaiyarKoil opposite side, Heber road Kaveri theatre Opposite side, Vaikal Mettutheru, Opposite side of Natraj hotel, NM Pallivasal, West and East of Pallakarai ROB, Mariam Nagar, DuraisamyPuram I to V street areas are covered under SMART CITY project. UGD system has been prepared in 3 phases, only 12.33% works are completed. The Trichy Corporation officials have informed that UGD related works will be completed by May 2023. Trichy Corporation has given UGD connection to all houses in Nithiyanthapuram Area and stopped sewage discharge from 15 individual houses in specific areas.

Parks are created in the 2.1 km stretch in the side of the Uyyankondan Channel under River Front Development Project at an estimated cost of Rs.18.32 Crore to prevent pollution of this channel. To prevent the solid waste dumping in the Uyyakondan channel, the Corporation has made infrastructure facilities for 235m length to improve and develop the channel area under River Front Development component of Smart City Mission. The Corporation has to erect display boards in the Uyyakondan channel area to avoid disposal of wastes into the water sources by the public.

Various scheme works are under progress in Smart City Mission and in AMRUT UGSS by the Trichy City Corporation. The Trichy City Corporation has to take action to stop the sewage which is directly let into channel and to make temporary arrangements to collect the septic tank overflow by using tanker lorries and to treat them in the existing sewage treatment system to control water pollution in the Uyyakondan channel.

7. It is respectfully submitted that, subsequently, the Hon'ble NGT has passed order dated 28.02.2022 and directed inter alia as follows:

Para 6:- ... But in the meantime we came across a newspaper report published in Times of India, Trichy Edition dated 15.02.2022, under the caption "Trichy, Froth, bad odour, affects Uyyakondan aqueduct "

Para 8: There was also another news paper report published in "Dinamalar" Trichy Edition dated 26.02.2022.

J. J. Suresh ⁸⁵/_{13/4/2022}
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
CHENNAI - 600 032.

Para 9:- The Tamil Nadu pollution Control Board (TNPCB) is directed to ascertain the water quality and if there is any pollution caused, find out the source and to file an action taken report as to what is the nature of action taken by them against the persons who are responsible for the same and this must be incorporated in the report to be filed before this Tribunal”.

Action taken for News paper published in Times of India, Trichy Edition dated 15-02-2022 “ Trichy, Froth, bad odour, affects Uyyakondan aqueduct ”

Uyyakondan Channel near Kuzhumayeeamman temple was inspected on 16-02-2022 and water sample was taken. No odour was noticed. DO in the sample analysed in the site was 5 mg/L Froth was due to heavy rain water flow. No discharge of industrial waste water was noticed. Parameters analyzed are given below:

P ^H	TDS	Hardness	Calcium	Magnesium	Chlorides	Sulphates	Nitrate -
	Mg/L						
7.61	942	520	103	64.13	250	76	0.41

Flourides	Phenolic	Iron	Chromium	Cyanides	Residual
mg/L					
< 1	< 0.0005	0.145	< 0.010	< 0.005	< 1

Action taken for News paper published in Dinamalar, Trichy Edition dated 26-02-2022

The Palakarai site, mentioned in the Newspaper, was inspected on 27-02-2022. It was noticed that there was only sewage flow. The area was covered with water hyacinth.

8. It is respectfully submitted that TNPCB had issued direction vide proceeding dated 18.06.2021 to the Commissioner, Trichy City Municipal Corporation inter alia to complete the underground sewage system for the unsewered area and to ensure 100% treatment of sewage. The Trichy City

J. for 200 28
13/02/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD

Municipal Corporation has not furnished reply for the above said direction issued to the Corporation.

9. It is respectfully submitted that the Tamil Nadu Pollution Control Board will closely monitor the above works to avoid pollution in the Uyyakondan Channel.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such order as it may deem fit and proper in this case and thus render justice.

J. Sr. Kumar 89
13/6/2022

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
CHENNAI - 600 032.

BEFORE ME

VERIFICATION

I, J. Josephine Sahayarani, D/o. Jesu Rajan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, do hereby verify that the contents of above report are true to the best of my knowledge through records.

J. Sr. Kumar 89
13/6/2022

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
CHENNAI - 600 032.

**BEFORE THE NATIONAL
GREEN TRIBUNAL SOUTHERN
ZONE AT CHENNAI.**

**ORIGINAL APPLICATION
NO.112 of 2020 (SZ)**

Tribunal on its own motion SUO
MOTU Based on the news item in
Tamil Newspaper Dinamalar Chennai
Edition dated: 13.07.2020, "Delay in
starting the cultivation due to non-
maintenance of Uyyakondan Canal"

Vs

The Principal Secretary to
Government,
Public Works Department,
Chennai & 7 others

...Respondents

**REPORT FILED ON BEHALF OF
THE 5TH RESPONDENT -TAMIL
NADU POLLUTION CONTROL
BOARD.**

**Advocate for Respondent: TNPCB
Thiru.S. Sai Sathya Jith ,
Advocate, Chennai.**

Date:13.04.2022.

Date of hearing on:18.04.2022.

